

SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL NOS. 17306-17308 OF 2015

BROWN & SHARPE INC. (PRESENTLY KNOWN AS
HEXAGON METROLOGY INC.)

...PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 20th July, 2015 when the Hon'ble Court was pleased to pass the following Order:-

"Perused the letter circulated by the learned counsel for the petitioner.

As prayed for, the matter is adjourned for a week."

It is submitted for the information of the Hon'ble Court that Counsel for the petitioner has filed photocopy of Judgment and Order dated 11th November, 2014. Copy of the same is being circulated herewith for the kind perusal of the Hon'ble Court.

The matters above-mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 24TH DAY OF JULY, 2015.

ASSISTANT REGISTRAR

COPY TO:

Ms. Kavita Jha, Advocate

ASSISTANT REGISTRAR